IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 113
CP-49/ND/2021

IN THE MATTER OF:

Banwari Lal Arora ... Applicant

And

S.R Foils & Hygiene Pvt. Ltd. ... Respondent

Order under Section 73(4).

Order delivered on 16.04.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Suraj Sharma. CS
For the Respondent :

ORDER

Issue notice to respondent No. 1 S. R. Foils & Hygiene Private Limited.

List on 20.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH